

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 513 OF 2024


IN THE MATTER OF:-

NEWS ITEM TITLED "10 WETLANDS IN ASOLA TO CONSERVE RAINWATER"
APPEARING IN THE TIMES OF INDIA DATED 12.03.2024.

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RESPONDENT:
THROUGH


Ms. Jyoti Mendiratta
(Counsel for the Respondent)
H-34, (Lower Ground Floor),
Jangpura Extension
New Delhi-110014

Dated: 04.10.2024
NEW DELHI

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 513 OF 2024

IN THE MATTER OF:-

"NEWS ITEM TITLED "10 WETLANDS IN ASOLA TO CONSERVE RAINWATER" APPEARING IN THE TIMES OF INDIA DATED 12.03.2024.

STATUS REPORT ON BEHALF OF RESPONDENT NO. 1 IN COMPLIANCE WITH ORDER DATED 10.05.2024 PASSED IN THE CAPTIONED ORIGINAL APPLICATION.

MOST RESPECTFULLY SHOWETH:-

1. The present status report is being filed on behalf of Respondent No.1 through the Wetland Authority of Delhi in compliance of the order dated 10.05.2024 passed by this Hon'ble Tribunal.

1. That the present application relates to the plan of officials at Asola Wildlife Sanctuary and South Forest Division, under the Delhi Forest and Wildlife Department, to conserve water this monsoon through refurbished wetlands. The news item states that the officials have identified 10 major wetlands in South Delhi's forest area. The news item quotes that according to the plan, the department aims at conserving 801.79 lakh liters of water through wetlands and ponds. It states that many forgotten wetlands were also revived and their history was traced with the help of villagers and retired forest officials.

2. As per the news item, Delhi has a variety of water bodies. However, over the years most of the water bodies have either been encroached upon, or are heavily polluted or have silt, making them less functional. This is also true for groundwater recharge. It further states that a total

of over 142 relatively small size water bodies in Delhi have either been completely built up (20%), turned into parks (9%), or filled with contaminated water (12%).

3. That water bodies are spread over the entire area of Delhi. These water bodies are under the management and control of different authorities which have ownership of the land on which such water bodies exist.
4. That by Rule (5) and Rule (7) of the Wetlands (Conservation & Management) Rules 2017 notified by MoEF&CC, Govt. of India vide GSR 1203(E) dated 26th September, 2017, the Lt. Governor of Delhi has constituted Wetlands Authority for the purpose of the conservation and management of wetland for the Union Territory of Delhi. Copy of the notification dated 23.04.2019 is annexed herewith and marked as **ANNEXURE–A.**
5. That the Hon'ble Delhi High Court in *Vinod Kumar Jain v. Govt. of NCT of Delhi*, WP (C) 3502 of 2000, appointed Mr. V.K. Tandon, Advocate as the Court Commissioner for identification, inspection and revival of water bodies under the control and administration of various civic agencies falling under the Government of NCT of Delhi. Sh. V.K Tandon, has conducted inspections from time to time with different civic agencies.
6. That presently water bodies in Delhi are being maintained by different authorities under whose jurisdiction they fall and their maintenance is being done as per inspection reports of Court Commissioner and directions given.

7. That in compliance to the direction of Hon'ble Tribunal, a letter has been written to DCF (South), South Forest Division, Near Karni Singh Shooting Range, Tuglaqabad, New Delhi- 110066. Since the matter pertaining to the plan of officials at Asola Wildlife Sanctuary and South Forest Division, under the Delhi Forest and Wildlife Department, to conserve water this monsoon through refurbished wetlands. Copy of the letter dated 20.05.2024 is annexed herewith and marked as **ANNEXURE-B.**
8. That in compliance to the direction of Hon'ble Tribunal, a meeting was convened by CPCB, Head Office on 31.05.2024 through video conferencing with representatives of Wetland Authority of Delhi, Delhi Pollution Control Committee and Department of Forests and Wildlife. Copy of the minutes of meeting dated 31.05.2024 is annexed herewith and marked as **ANNEXURE-C.**
9. That a joint visit was conducted on 11.06.2024 to inspect ten water bodies in Asola Wildlife Sanctuary, South Delhi's forest area with the officials of CPCB, DPCC, Forest Department and Wetland Authority of Delhi.
10. That on the discussions with officers of Department of Forest and Wildlife, South Forest Division and the field visit, the detailed report on construction of 10 new water bodies in Maidan Garhi, Sahoopur and Satbari areas, where the depletion of the groundwater table has been occurring at a very fast rate over the last 10 years has been received from Forest Department. Copy of the report is annexed herewith and marked as **ANNEXURE-D.**

11. It is humbly submitted that the Respondents have the highest respect and regard for the orders and majesty of this Hon'ble Court. The present status report along with its annexures is being placed before this Hon'ble Court for its consideration.



Shyam Sunder Kandpal
(Member Secretary)
Wetland Authority of Delhi

Member Secretary
(Wetland Authority)
Department of Environment
Govt. of NCT of Delhi
"C" Wing, 6th Level, Delhi Secretariat
I.P. Estate, New Delhi-02

रजिस्ट्री सं. डी.एल.-33002/99

भारत सरकार

REGISTERED No. D.L.-33002/99

GOVERNMENT OF INDIA


दिल्ली राजपत्र
Delhi Gazette
 सत्यमेव जयते

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भाग—IV

PART—IV

राष्ट्रीय राजधानी राज्य क्षेत्र, दिल्ली सरकार

GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI

पर्यावरण विभाग

अधिसूचना

दिल्ली, 23 अप्रैल, 2019

सं.फा.1(07)/डी.पी.जी.एस./सी.केस/2017-18/9397.9429.—पर्यावरण वन, वन्यजीव एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, जी.एस.आर. 1203(ई) दिनांकित 26 सितंबर, 2017 द्वारा अधिसूचित आर्द्रभूमि (संरक्षण एवं प्रबंधन) नियम 2017 के नियम (5) व नियम (7) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, दिल्ली के उपराज्यपाल केंद्र शासित प्रदेश दिल्ली में आर्द्रभूमि (संरक्षण एवं प्रबंधन) के उद्देश्य से निम्नलिखित सदस्यों को निहित करते हुए, आर्द्रभूमि प्राधिकरण का गठन करते हैं:-

i.	मुख्य सचिव	अध्यक्ष
ii.	उपाध्यक्ष, दिल्ली विकास प्राधिकरण	सदस्य पदेन
iii.	सचिव, प्रभारी-पर्यावरण विभाग	उपाध्यक्ष
iv.	प्रधान सचिव, प्रभारी-लोक निर्माण विभाग	सदस्य पदेन
v.	सचिव, प्रभारी-शहरी विकास विभाग	सदस्य पदेन
vi.	आयुक्त-सह-सचिव, प्रभारी-विकास विभाग	सदस्य पदेन
vii.	मुख्य कार्यकारी अधिकारी, दिल्ली जल बोर्ड	सदस्य पदेन
viii.	सचिव, प्रभारी-मतस्य पालन विभाग	सदस्य पदेन

ix.	सचिव, प्रभारी-सिचाई एवं बाढ़ नियंत्रण विभाग	सदस्य पदेन
x.	सचिव, प्रभारी-पर्यटन विभाग	सदस्य पदेन
xi.	सचिव, प्रभारी-राजस्व विभाग	सदस्य पदेन
xii.	प्रधान मुख्य वन संरक्षक, वन एवं वन्यजीव विभाग, दिल्ली	सदस्य पदेन
xiii.	प्रबंध निदेशक, भू-स्थानिक तथ्य समिति (जी.एस.डी.एल.)	सदस्य पदेन
xiv.	सदस्य सचिव, दिल्ली प्रदूषण नियंत्रण समिति	सदस्य पदेन
xv.	सदस्य सचिव, जैव विविधता बोर्ड	सदस्य पदेन
xvi.	आयुक्त, दिल्ली नगर निगम (उत्तर, दक्षिण एवं पूर्व)	सदस्य पदेन
xvii.	प्रमुख, दिल्ली ईकाइ, केंद्रीय भू-जल बोर्ड	सदस्य पदेन
xviii.	सचिव, दिल्ली छावनी बोर्ड	सदस्य पदेन
xix.	अतिरिक्त प्रधान मुख्य वन संरक्षक, क्षेत्रिय कार्यालय पर्यावरण वन, वन्यजीव एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, लखनऊ, उत्तर प्रदेश	सदस्य पदेन
xx.	निदेशक, दिल्ली चिड़ियाघर	सदस्य पदेन
xxi.	अधीक्षक, पुरातत्वविद, भारतीय पुरातत्व सर्वेक्षण	सदस्य पदेन
xxii.	निदेशक, पर्यावरण विभाग	सदस्य पदेन
xxiii.	वन संरक्षक / मुख्य कार्यकारी अधिकारी, डी.पी.जी.एस.	सदस्य पदेन

निम्नलिखित सदस्यों को विशेषज्ञ के रूप में नामित किया जाता है:-

- I. श्री आई. एच. खॉन, प्रधान मुख्य वन संरक्षक, सेवानिवृत्त
- II. श्री मनु भटनागर, इनटेक
- III. निदेशक, डी.टी.यू. / प्रतिनिधि, डी.टी.यू.
- IV. निदेशक, आई. ए. आर. आई. / प्रतिनिधि, आई. ए. आर. आई.

राष्ट्रीय राजधानी क्षेत्र दिल्ली
के उपराज्यपाल के नाम व आदेश से,

मधुप व्यास, सचिव (पर्यावरण एवं वन)

DEPARTMENT OF ENVIRONMENT, FORESTS AND WILDLIFE

NOTIFICATION

Delhi, 23rd, April, 2019

No. F.1(07)/DPGS/C.Case/2017-18/9397-9429.— In exercise of the powers conferred by Rule (5) and Rule(7) of the Wetlands (Conservation & Management) Rules 2017 notified by MoEF&CC, Govt. of India vide GSR 1203(E) dated 26th September, 2017, the Lt. Governor of Delhi is pleased to constitute Wetlands Authority for the purpose of the conservation and management of wetland for the Union Territory of Delhi consisting of the following members:-

i.	Chief Secretary, Delhi	Chairperson
ii.	Vice Chairman, DDA	Member, Ex-officio
iii.	The Secretary-in-Charge of the Department of Environment	Vice-Chairman
iv.	Pr. Secretary-in-Charge PWD	Member, Ex-officio
v.	The Secretary-in-Charge of the Department of Urban Development	Member, Ex-officio

vi.	The Commissioner-cum-Secretary-in-Charge of the Department of Development	Member, Ex-officio
vii.	CEO, Delhi Jal Board	Member, Ex-officio
viii.	The Secretary-in-Charge of the Department of Fisheries	Member, Ex-officio
ix.	The Secretary-in-Charge of the Department of Irrigation & Flood Control	Member, Ex-officio
x.	The Secretary-in-Charge of the Department of Tourism	Member, Ex-officio
xi.	The Secretary-in-Charge of the Departments of Revenue	Member, Ex-officio
xii.	Principal Chief Conservator of Forest, Delhi	Member, Ex-officio
xiii.	Managing Director, Geo Spatial Data Limited (GSDL)	Member, Ex-officio
xiv.	Member Secretary, Delhi Pollution Control Committee	Member, Ex-officio
xv.	Member Secretary, Biodiversity Board of UT	Member, Ex-officio
xvi.	Commissioner of MCD(North, South and East)	Member, Ex-officio
xvii.	Head of Delhi unit of CGWB	Member, Ex-officio
xviii.	Secretary, Delhi Cantonment Board	Member, Ex-officio
xix.	Addl. PCCF of the regional office of Ministry of Environment, Forest & Climate Change, Lucknow	Member, Ex-officio
xx.	Director, Delhi Zoo	Member, Ex-officio
xxi.	Superintendent, Archaeologist, Archaeological Survey of India	Member, Ex-officio
xxii.	Director, Environment	Member, Ex-officio
xxiii.	Conservator of Forest/CEO(DPGS)	Member Secretary

The following members are nominated as experts :-

- (i) Sh. I.H. Khan, PCCF (Retd.)
- (ii) Sh. Manu Bhatnagar, INTACH
- (iii) Director, DTU/Representative of DTU
- (iv) Director, IARI/Representative of IARI

By Order and in the Name of
Lt. Governor of the National Capital Territory of Delhi,
MADHUP VYAS, Secy. (Env. & Forest)

OFFICE OF THE WETLAND AUTHORITY
DEPARTMENT OF ENVIRONMENTGOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI
"C" Wing, 6th Level, Delhi Secretariat Building, I P Estate, New Delhi 110002
Tele-Fax: 011-23392736 E-mail ceodpgsenv.delhi@nic.in

No.F.1 (24)/WA/WB//CC/2023-24/ 771.

Date: 20/5/2024.

To,

DCF (South)
South Forest Division,
Near Karni Singh Shooting Range,
Tuglaqabad,
New Delhi- 110066

Sub: Original Application No. 513/2024 titled as "News item titled "10 wetlands in Asola to conserve rainwater" appearing in The Times of India dated 12.03.2024.

Sir,

Please find enclosed herewith order dated 10.05.2024 passed by Hon'ble NGT alongwith press clipping of Times of India dated 12.03.2024.

The Original application is registered suo motu on the basis of the news item titled "10 wetlands in Asola to conserve rainwater" published in 'The Times of India' dated 12.03.2024.

The news item relates to the plan of officials at Asola Wildlife Sanctuary and South Forest Division, under the Delhi Forest and Wildlife Department, to conserve water this monsoon through refurbished wetlands. The news item states that the officials have identified 10 major wetlands in South Delhi's forest area. The news item quotes that according to the plan, the department aims at conserving 801.79 lakh liters of water through wetlands and ponds. It states that many forgotten wetlands were also revived and their history was traced with the help of villagers and retired forest officials.

In view of above, considering that the status report has to be filed in the Hon'ble NGT before the next date of hearing fixed for 27.08.2024, it is requested to submit the point wise status report so that the Hon'ble NGT can be apprised before the next date of hearing.

This may please be treated as Most Urgent.

Encls: As above


Member Secretary
Wetland Authority of Delhi

Copy to:-

1. Divisional Commissioner, Revenue Department, GNCTD, 5, Sham Nath Marg, Delhi- 110054.
2. Additional Principal Chief Conservator of Forests (APCCF) and Chief Wildlife Warden, Department of Forests and Wildlife, GNCTD
3. Deputy Conservator of Forests (HQ), Department of Forests and Wildlife, Vikas Bhawan, A-Block, 2nd Floor, I.P. Estate, New Delhi - 110002
4. Member Secretary, Delhi Pollution Control Committee (DPCC), 4th Floor, ISBT Building, Kashmere Gate, Delhi-110006.
5. PS to Pr. Secretary (E & F), GNCTD


Member Secretary
Wetland Authority of Delhi



Central Pollution Control Board
(Ministry of Environment, Forest & Climate Change)
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032
Minutes of meeting

Introduction

In compliance to the direction of Hon'ble NGT in OA No. 513 of 2024, *Suo Moto* matter In re News item appearing in The Hindustan Times dated 12-03-2024 Titled "10 wetlands in Asola to conserve rainwater", a meeting was convened by CPCB, Head Office on 31-05-2024 through video conferencing with representatives of Wetland Authority of Delhi, Delhi Pollution Control Committee and Department of Forests and Wildlife. List of participants is given at **Annexure-I**.

Sh. R.P. Gurung, Sc- 'E', WQM-I welcomed all the participants and outlined the background and purpose of the meeting. It was informed that Hon'ble NGT took *suo moto* cognizance of the matter via news item titled '10 wetlands in Asola to conserve rainwater' published in 'The Hindustan Times' on 12-03-2024. As par the direction of Hon'ble NGT vide dated 10-05-2024 in the matter CPCB has to file a comprehensive report on the issue.

Discussions

As informed by Delhi State Wetland Authority, status report regarding the concerning ten wetlands has been sought from the Department of Forests and Wildlife (South Division). It was informed by Department of Forests and Wildlife that status report is under preparation. It was requested that the report be shared among all the participants *i.e.* Delhi State Wetland Authority, Delhi Pollution Control Committee and CPCB which was accepted by the Forest Department. (**Action: Forest Department**)

R.P. Gurung

Further, Paragraph 3 of the order is represented as under

As per the news item, Delhi has a variety of water bodies. However, over the years most of the water bodies have either been encroached upon, or are heavily polluted or have silt, making them less functional. This is also true for groundwater recharge. It further states that a total of over 142 relatively small size water bodies in Delhi have either been completely built up (20%), turned into parks (9%), or filled with contaminated water (12%).

Information and status of these 142 water bodies in Delhi was also requested from the Department of Forest and Wildlife and from the Delhi State Wetland Authority.

In the subsequent discussion, it was decided that a joint visit will be conducted at Asola Wildlife Sanctuary on 11-06-2024 which may also include sampling of water of the water bodies. Participants present in the meeting agreed to visit the same.

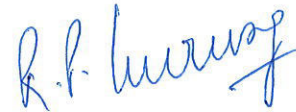
The Meeting ended with thanks to and from the Chair.

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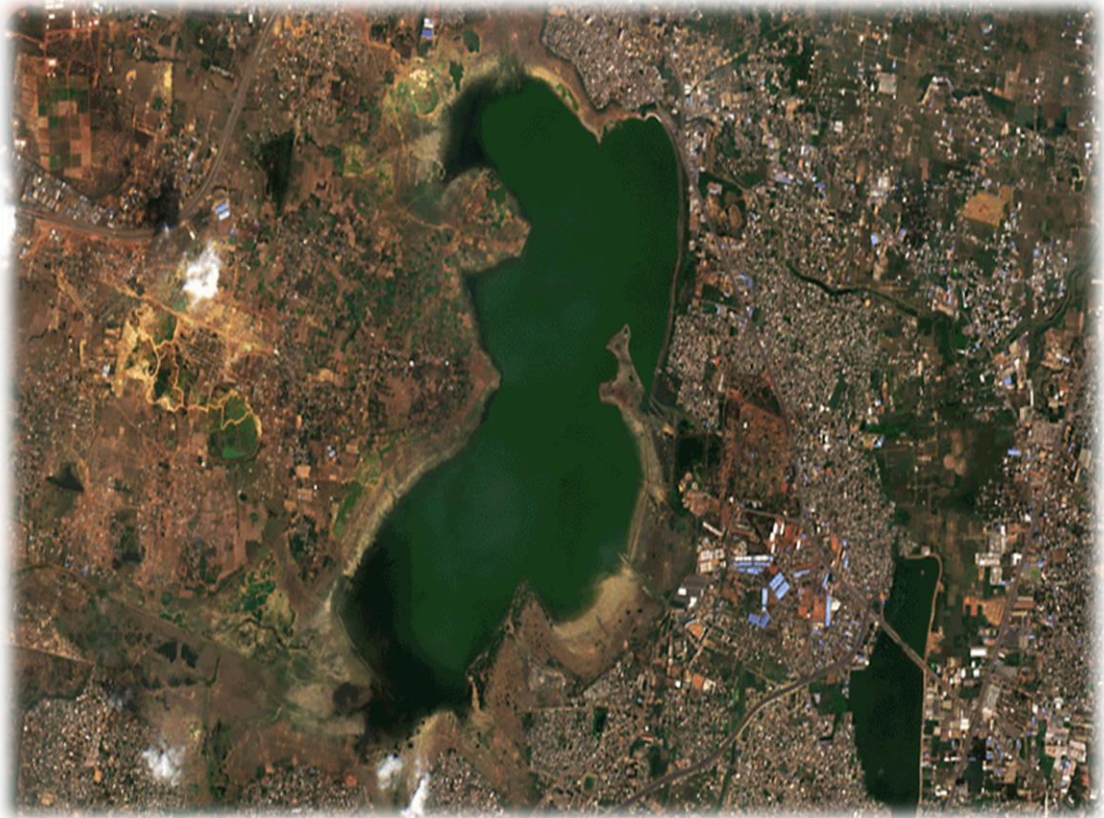


Annexure I**List of Participants of the meeting held on 31-05-2024**

1. Sh. R. P. Gurung, Scientist-‘E’, WQM-I, CPCB
2. Dr. BMS Reddy, Sr. Environmental Engineer, DPCC
3. Sh. Partha Pratim Maity, Scientist-‘B’, WQM-I, CPCB
4. Sh. Onkar Chauhan, Draughtsman & GIS Analyst, Dept. of Forests and Wildlife, Govt. of NCT of Delhi
5. Sh. Rajesh Roshan, Office assistant, Wetland Authority of Delhi
6. Ms. Deepa Kumari, Sr. Scientific Assistant, WQM-I, CPCB



Report on Water Bodies Construction 2023-24



**Department of Forest and
Wildlife South Division, Tughlakabad,
New Delhi 110044**

Introduction:

In India, Delhi and National Capital Region (NCR)-Delhi, has various forms of water bodies. However, it is either encroached, highly polluted, or silted over the decades, thereby resulting in less functional status, especially for activities like groundwater recharge, etc.

The District Level Advisory Committee (DLAC) was convened on 10.11.2023 under the chairpersonship of the DM (South) to consider bore-well cases recommended by Delhi Jal Board. The meeting agenda included proposals for bore-wells for drinking water from various departments through DJB (*F.No.BDO(South)/2023/2018-2029*).

Additionally, discussions were held on rainwater harvesting and ground recharge measures aimed at augmenting groundwater resources in the area, as well as undertaking periodic maintenance of recharge structures at their own cost.

After this meeting, DCF South took action and granted permission for the construction of 10 new water bodies in Maidan Garhi, Sahoorpur, and Satbari areas, where the depletion of the groundwater table has been occurring at a very fast rate over the last 10 years. (Chauhan, 2024)

Then, the construction of water bodies is divided into two phases as mentioned in the table below, and detailed reports of all ten water bodies are explained further.

Soil Moisture Conservation Work (SMCW) for NCT Delhi and its Importance in Restoration and Rejuvenation Water Bodies and in 2023-24										
Phases	S.No.	Water Bodies No.	Location	Khasra No.	Area(sq.m)	Approx. Depth(m)	Perimeter (m)	Water Holding Capacity (Liter)	Work in Progress	Work Completed
Phase 1	1	Water Body 3	Maidangarhi	661	3,971	3	243	93,81,488	Maintenance Continued	Tree Plantation surrounding Water Bodies, Dredging and proper bunding work, Doob ghaas durva Bahama Grass Shrubs Plantation and Stone Pitching on Bunds
	2	Water Body 5	Satbari	1139	3159	3.3	208	77,00,063	Planning of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper dredging and bunding work, along with the plantation of Doob grass (Durva Bahama Grass) and shrubs on the bunds of water bodies, as well as sapling plantation surrounding areas, have been completed.
	3	Water Body 6	Satbari	1098	2776	3.2	214	65,58,300	Planning of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper dredging and bunding work, along with the plantation of Doob grass (Durva Bahama Grass) and shrubs on the bunds of water bodies, as well as sapling plantation surrounding areas, have been completed.
	4	Water Body 7	Sahoorpur	486	4316	3.1	248	98,72,850	Planning of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper dredging and bunding work, along with the plantation of Doob grass (Durva Bahama Grass) and shrubs on the bunds of water bodies, as well as sapling plantation surrounding areas, have been completed.
	5	Water Body 9	Sahoorpur	534	4117	2.6	234	78,73,763	Planning of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper dredging and bunding work, along with the plantation of Doob grass (Durva Bahama Grass) and shrubs on the bunds of water bodies, as well as sapling plantation surrounding areas, have been completed.

Table 1 Construction of water bodies in Phase 1 (2023-24)

Soil Moisture Conservation Work (SMCW) for NCT Delhi and its Importance in Restoration and Rejuvenation Water Bodies and in 2023-24									
Phases S.No.	Water Bodies No.	Location	Khasra No.	Area (sqm)	Approx. Depth (m)	Perimeter (m)	Water Holding Capacity (Liter)	Work in Progress	Work Completed
Phase 2	6	Water Body 1	Maidangarhi 664	3,662	3	234	72,52,875	Planning of Doob grass (Durva Bahama Grass) and Shrubs Plantation On Bund and Its Surrounding, Proposal of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper Dredging and proper bunding work and Native tree Sapling Plantation Surrounding Water Bodies has been Completed
	7	Water Body 2	Satbari 1130	4,017	3.1	252	93,39,525	Planning of Doob grass (Durva Bahama Grass) and Shrubs Plantation On Bund and Its Surrounding, Proposal of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper Dredging and proper bunding work and Native tree Sapling Plantation Surrounding Water Bodies has been Completed
	8	Water Body 4	Satbari 1131	3,046	3	205	61,48,150	Planning of Doob grass (Durva Bahama Grass) and Shrubs Plantation On Bund and Its Surrounding, Proposal of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper Dredging and proper bunding work and Native tree Sapling Plantation Surrounding Water Bodies has been Completed
	9	Water Body 8	Sahoorpur 520	3,306	3	226	74,38,500	Planning of Doob grass (Durva Bahama Grass) and Shrubs Plantation On Bund and Its Surrounding, Proposal of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper Dredging and proper bunding work and Native tree Sapling Plantation Surrounding Water Bodies has been Completed
	10	Water Body 10	Sahoorpur 533	4,915	3.36	266	82,94,063	Planning of Doob grass (Durva Bahama Grass) and Shrubs Plantation On Bund and Its Surrounding, Proposal of Stone Pitching Work and Cleaning of Catchment Channels and Water Shed of Water Bodies	Proper Dredging and proper bunding work and Native tree Sapling Plantation Surrounding Water Bodies has been Completed

Table 2 Construction of water bodies in Phase 2 (2023-24)

Water Body No. 1

Location – **Maidangarhi**

(Khasra No. 664)

- **Coordinates** –
28°28'5.62"N , 77°13'18.04"E
- **Area**-3,662 sqm
- **Perimeter** –234 meter
- **Approx Depth** – 3.0 meter
- **Water Holding Capacity Approx.** - **75,52,875 Liter**

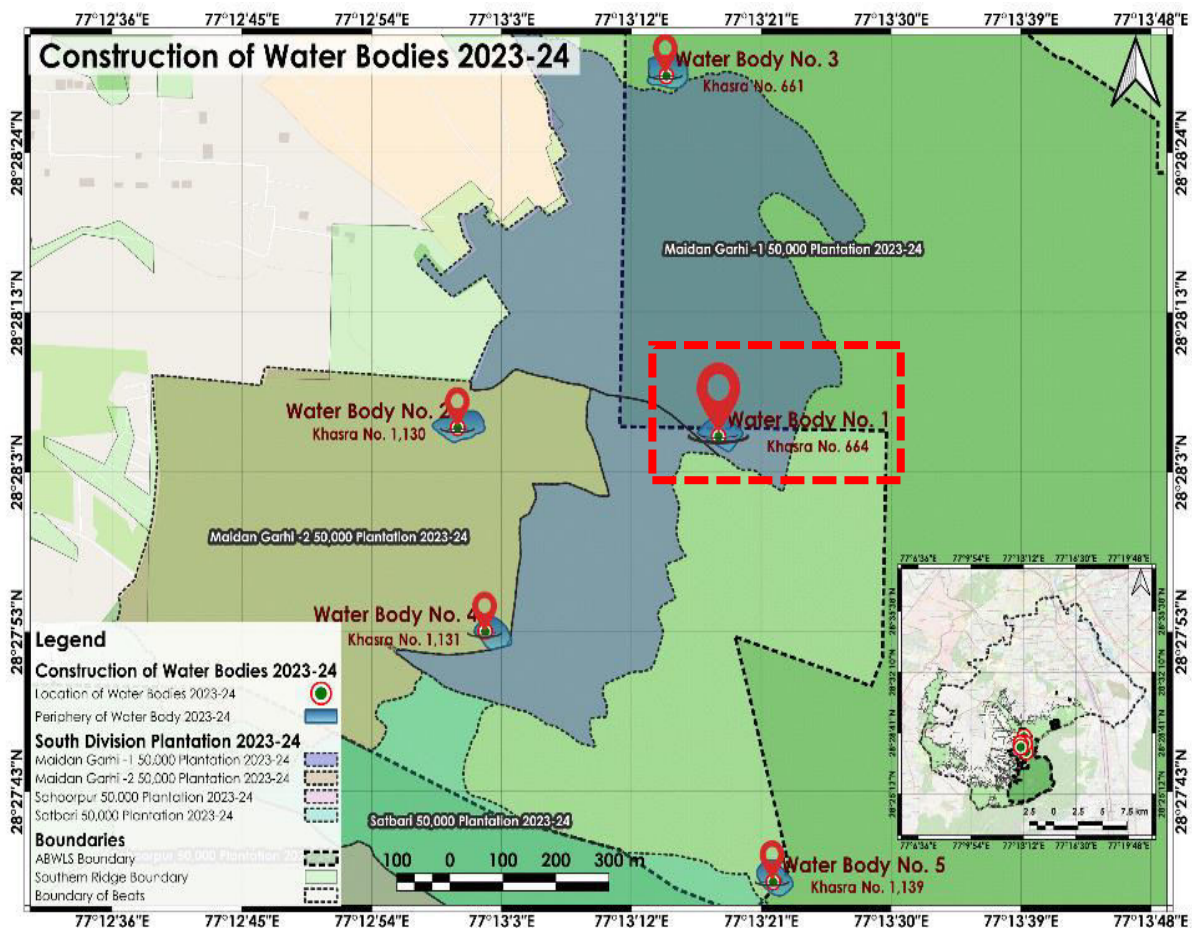


Figure 1 Geo Tagged Location Water Body No. 1



Figure 3 Drone View of Water Body 1



Figure 3 Picture of Water Body 1

Water Body No. 2

Location – **Satbari**

(Khasra No. 1130)

- **Coordinates** –
28°28'6.16"N,77°12'59.96"E
- **Area**-4,017 sqm
- **Perimeter** –252 meter
- **Approx Depth** – 3.10 meter
- **Water Holding Capacity Approx.** - **93,39,525 Liter**

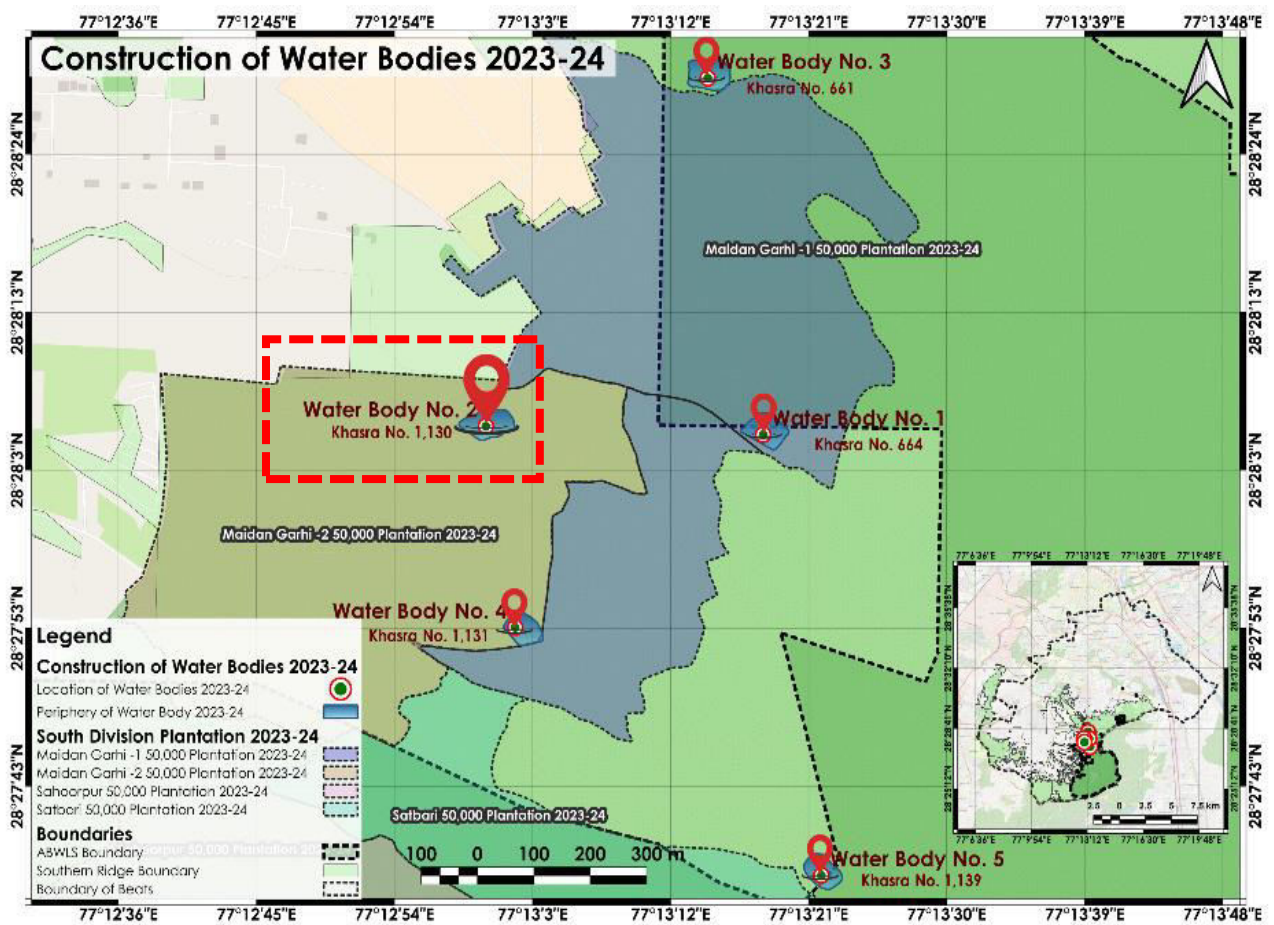


Figure 4 Geo Tagged Location Water Body No. 2



Figure 6 Drone View of Water Body 2



Figure 6 Picture of Water Body 2

Water Body No. 3

Location – **Maidangarhi**

(Khasra No. 661)

- **Coordinates –**
28°28'28.37"N, 77°13'14.43"E
- **Area-** 3,971 sqm
- **Perimeter –**243 meter
- **Approx Depth –** 3.00 meter
- **Water Holding Capacity Approx. - 93,81,488 Liter**

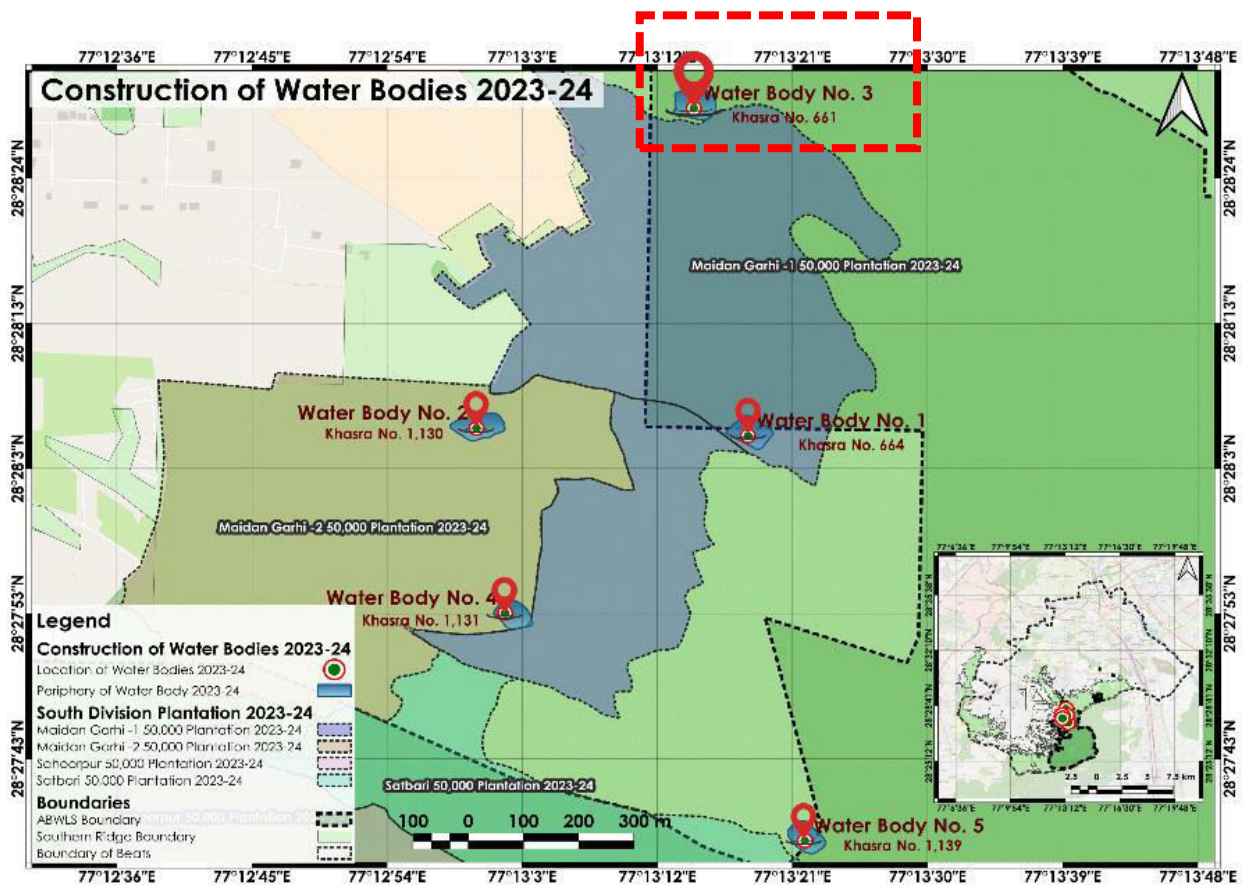


Figure 7 Geo Tagged Location Water Body No. 3



Figure 9 Drone View of Water Body 3



Figure 9 Picture of Water Body 3

Water Body No. 4

Location – **Satbari**

(Khasra No. 1131)

- **Coordinates** –
28°27'53.32"N, 77°13'1.87"E
- **Area**- 3,046 sqm
- **Perimeter** –205 meter
- **Approx Depth** – 3.0 meter
- **Water Holding Capacity Approx.** - **61,68,150 Liter**

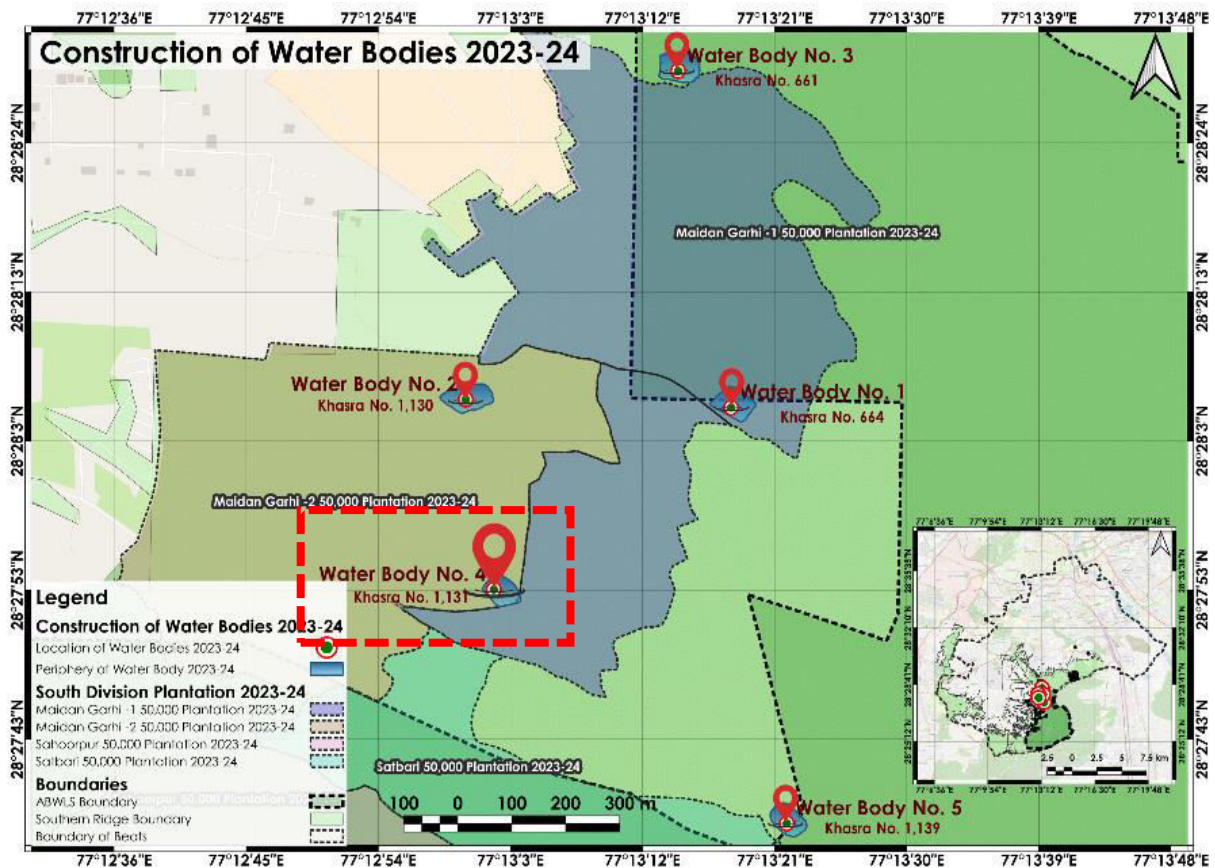


Figure 10 Geo Tagged Location Water Body No. 4



Figure 11 Drone View of Water Body 4



Figure 12 Picture of Water Body 4

Water Body No. 5

Location – **Satbari**

(Khasra No. 1139)

- **Coordinates** –
28°27'37.50"N,77°13'21.83"E
- **Area**- 3,159 sqm
- **Perimeter** –208 meter
- **Approx Depth** – 3.3 meter
- **Water Holding Capacity Approx.** - **77,00,063 Liter**

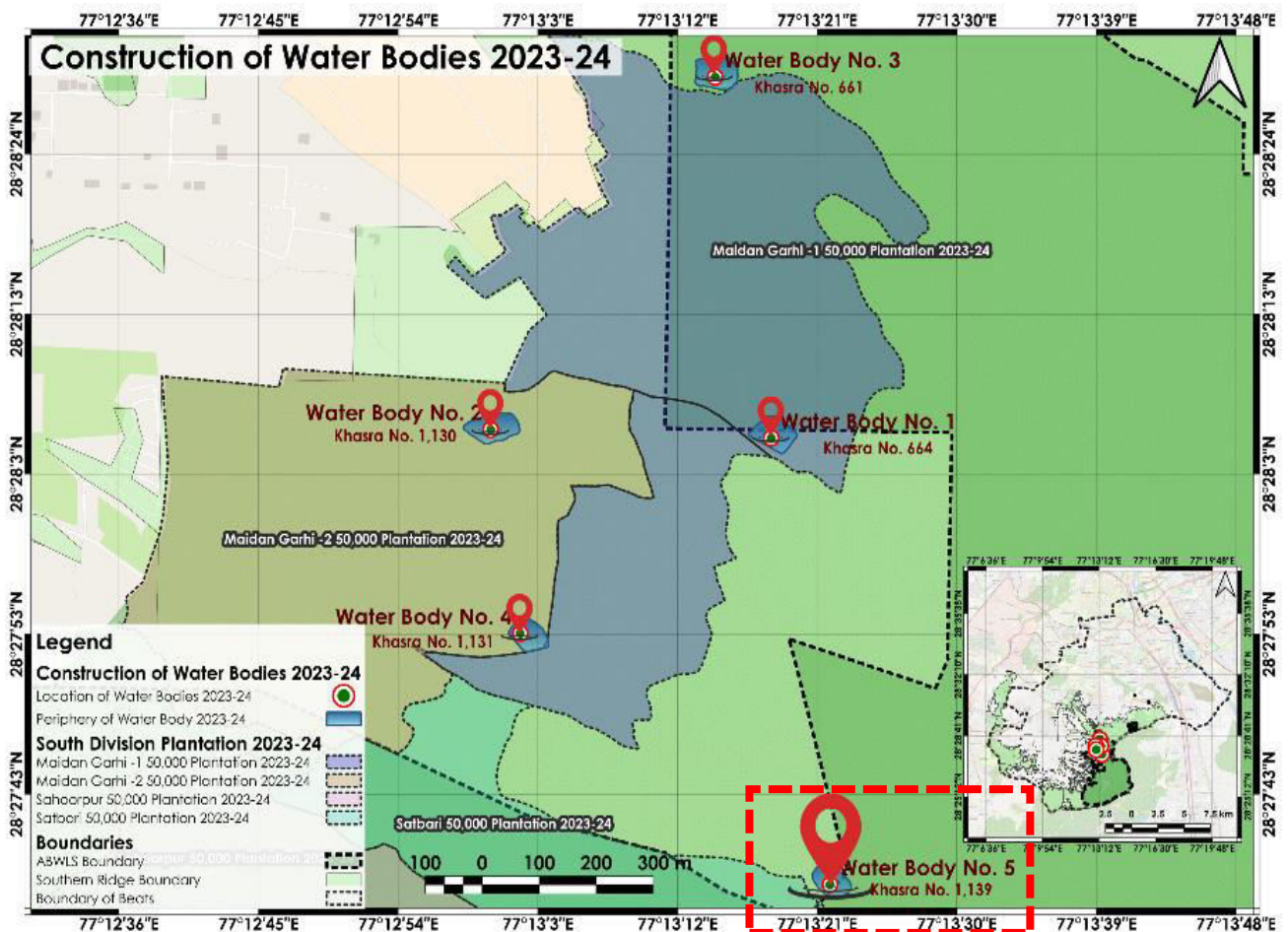


Figure 13 Geo Tagged Location Water Body No. 5



Figure 14 Drone View of Water Body 5



Figure 15 Picture of Water Body 5

Water Body No. 6

Location – Satbari

(Khasra No. 1098)

- **Coordinates –**
28°27'54.66"N, 77°12'37.55"E
- **Area-** 2,776 sqm
- **Perimeter –**214 meter
- **Approx Depth –** 3.2 meter
- **Water Holding Capacity Approx. - 65,58,300 Lit er**

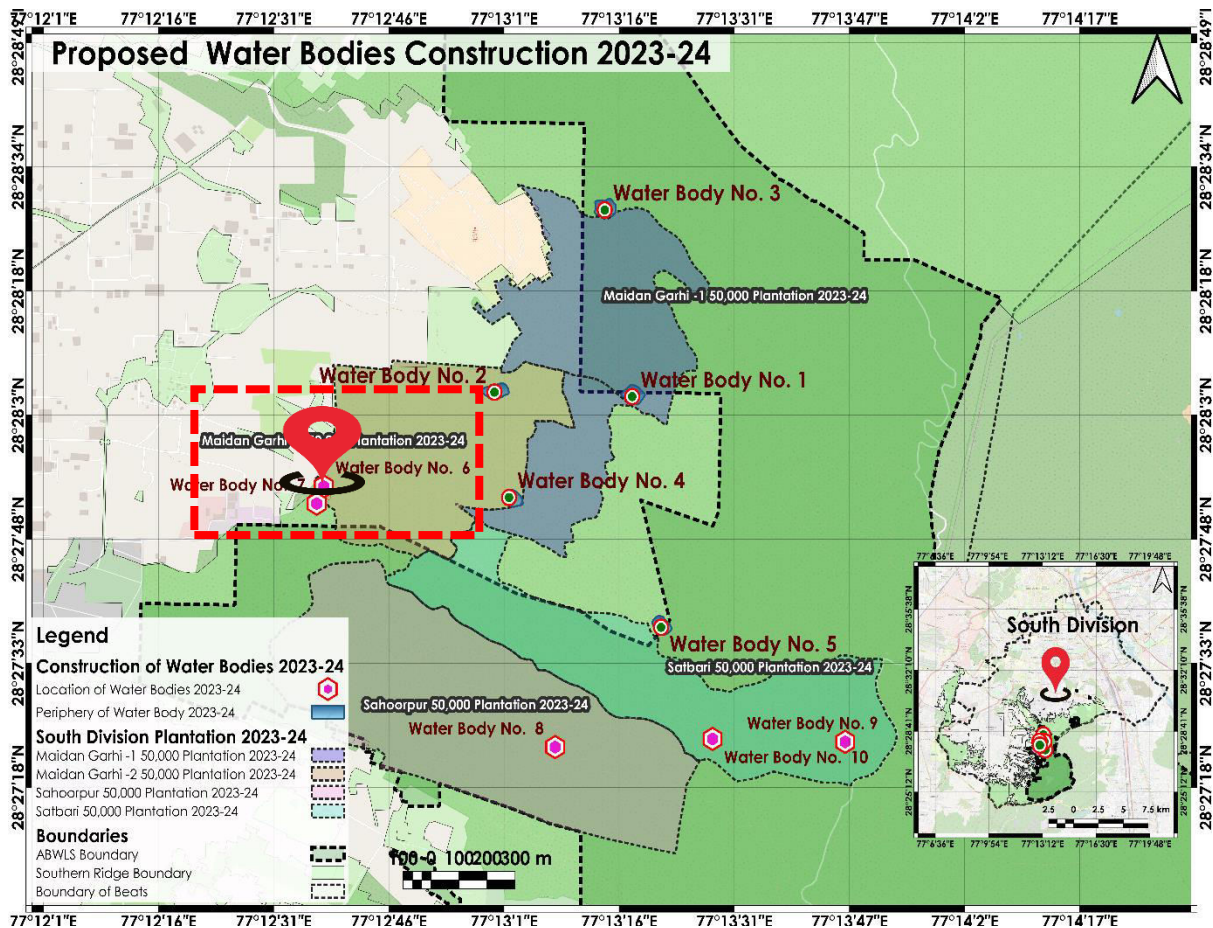


Figure 16 Geo Tagged Location Water Body No. 6



Figure 18 Drone View of Water Body 6



Figure 17 Picture of Water Body 6

Water Body No. 7

Location – **Sahoorpur**

(Khasra No. 486)

- **Coordinates** –
28°27'52.47"N, 77°12'37.55"E
- **Area**- 4,316 sqm
- **Perimeter** –248 meter
- **Approx Depth** – 3.1 meter
- **Water Holding Capacity Approx.** - **98,72,850 Liter**

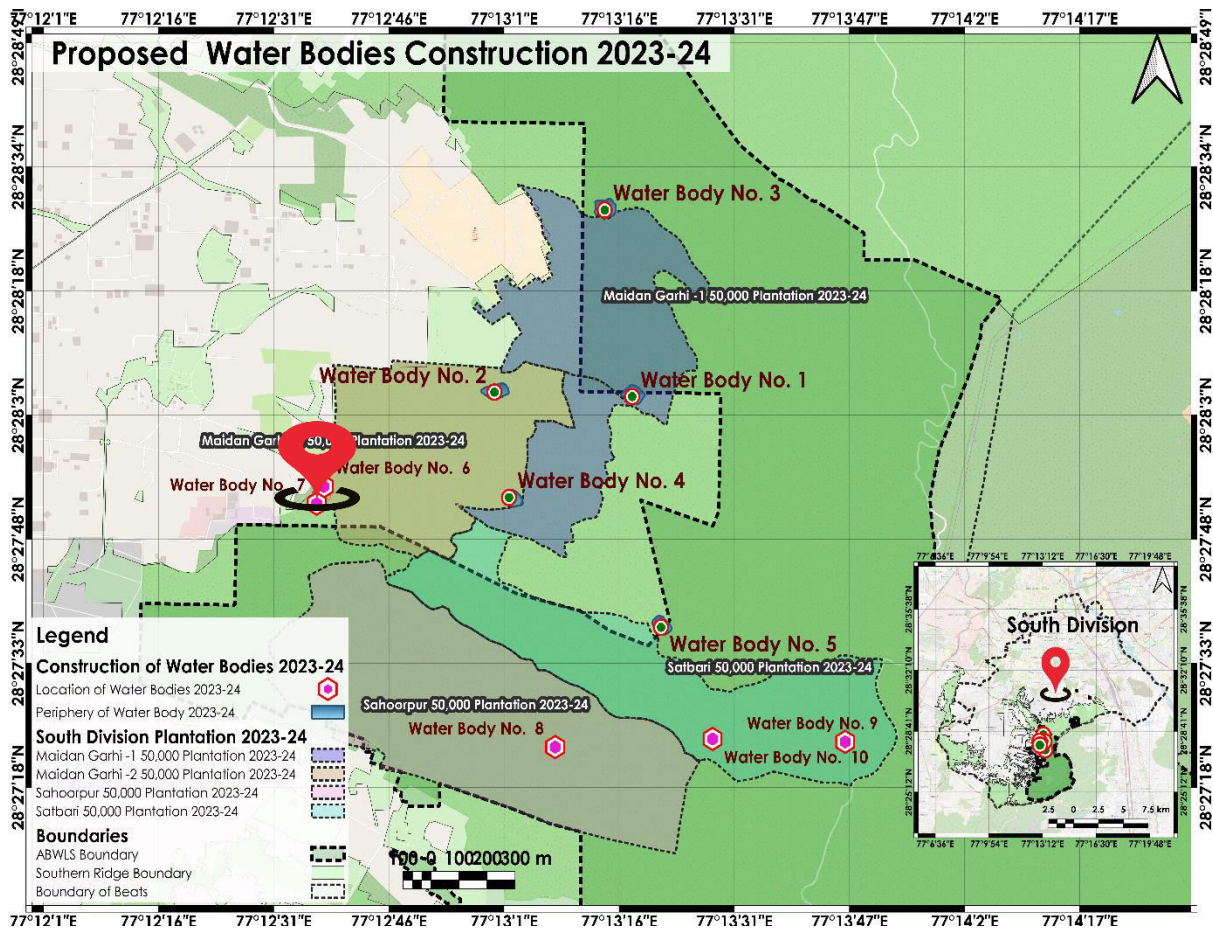


Figure 19 Geo Tagged Location Water Body No. 7



Figure 21 Drone View of Water Body 7



Figure 20 Picture of Water Body 7

Water Body No. 8

Location – **Sahoorpur**

(Khasra No. 520)

- **Coordinates** –
28°27'22.91"N, 77°13'7.93"E
- **Area**- 3,306 sqm
- **Perimeter** –226 meter
- **Approx Depth** – 3.00 meter
- **Water Holding Capacity Approx.** - **74,38,500 Liter**

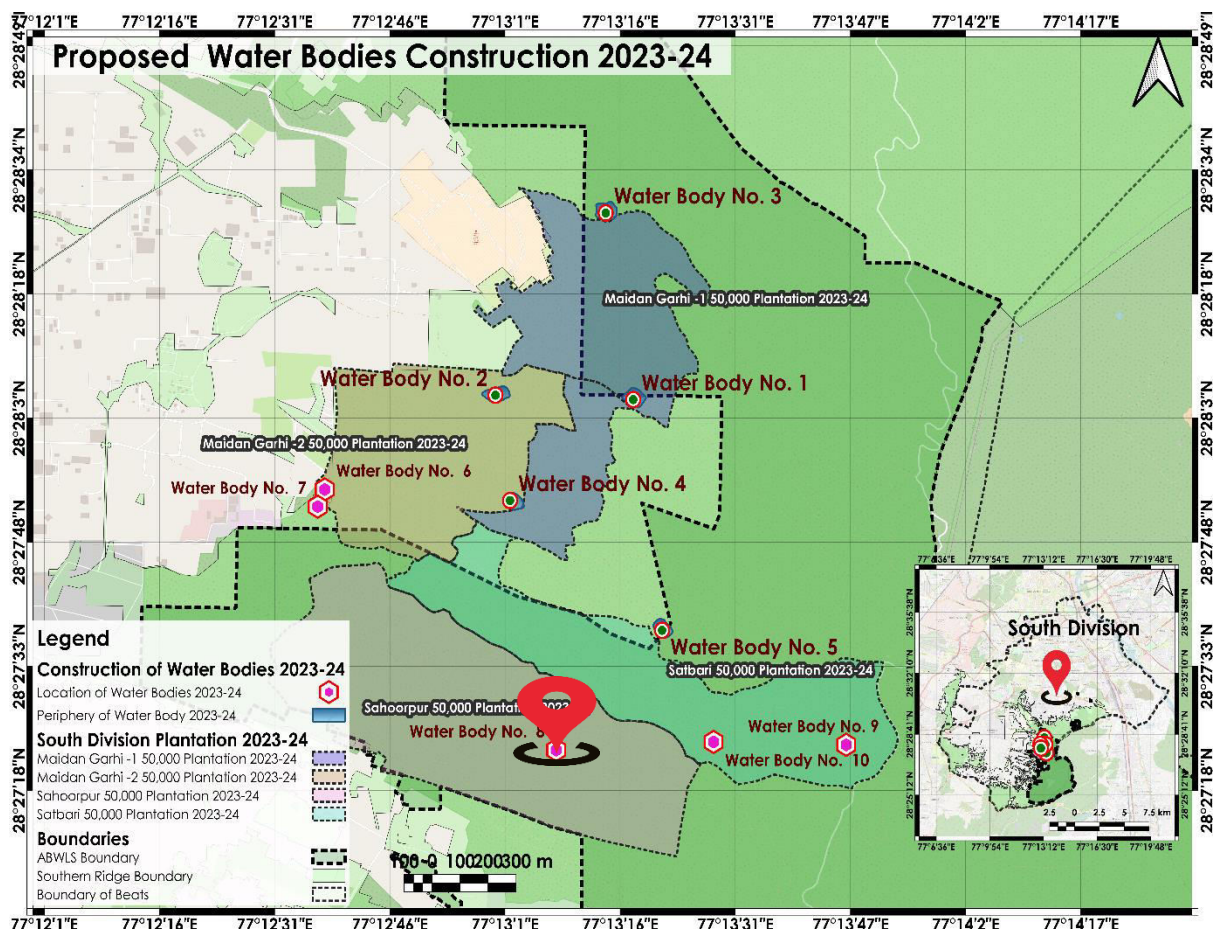


Figure 22 Geo Tagged Location Water Body No. 8



Figure 24 Drone View of Water Body 8



Figure 23 Picture of Water Body 8

Water Body No. 9

Location – **Sahoorpur**

(Khasra No. 534)

- **Coordinates** –
28°27'23.54"N, 77°13'46.00"E
- **Area**- 4,117 sqm
- **Perimeter** –234 meter
- **Approx Depth** – 2.60 meter
- **Water Holding Capacity Approx.** - **78,73,763 Liter**

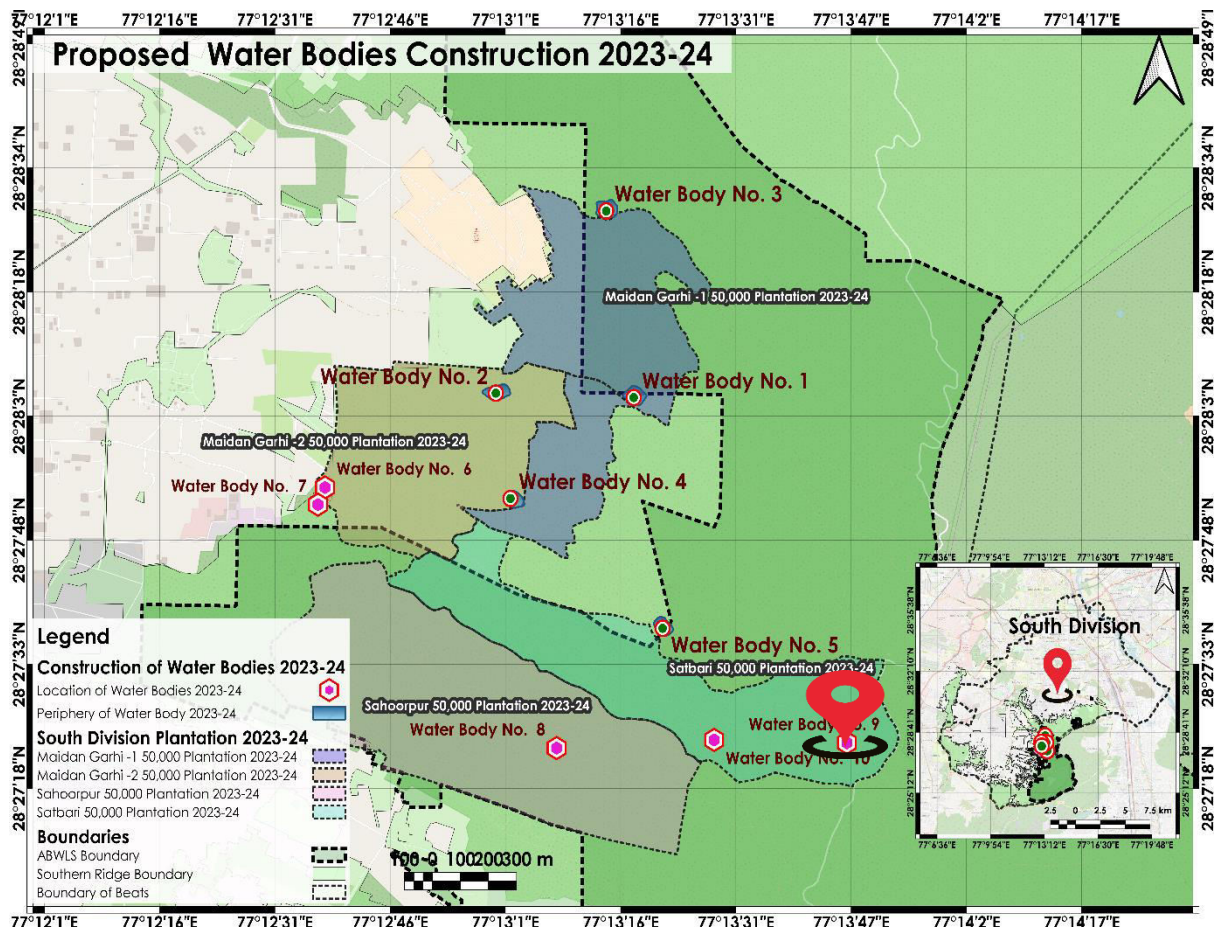


Figure 25 Geo Tagged Location Water Body No. 9



Figure 27 Drone View of Water Body 9



Figure 26 Picture of Water Body 9

Water Body No. 10

Location – **Sahoorpur**

(Khasra No. 533)

- **Coordinates** –
28°27'24.26"N, 77°13'28.71"E
- **Area**- 4,915 sqm
- **Perimeter** –266 meter
- **Approx Depth** – 3.36 meter
- **Water Holding Capacity Approx.** - **82,94,063 Liter**

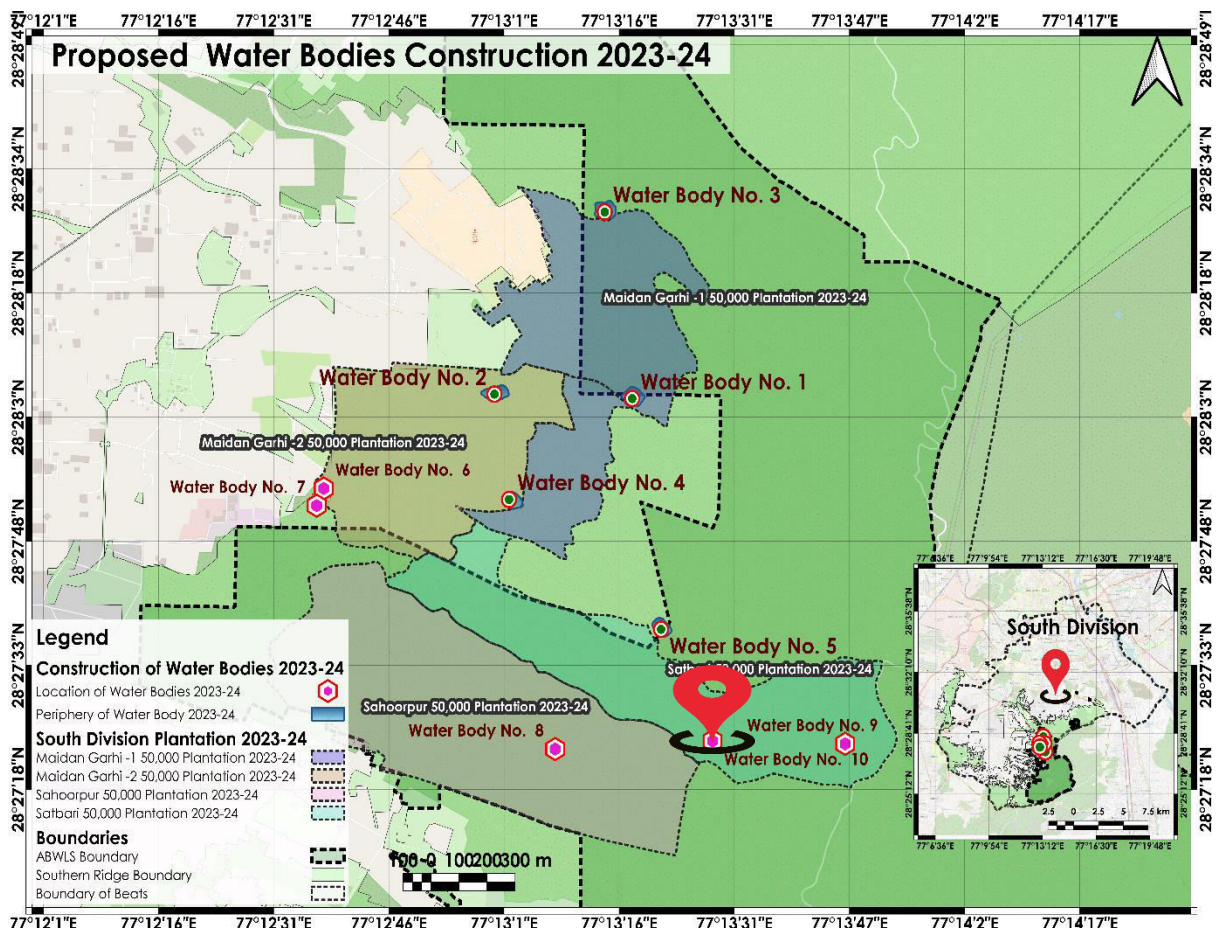


Figure 28 Geo Tagged Location Water Body No. 10



Figure 30 Drone View of Water Body 10



Figure 29 Picture of Water Body 10

References

- Chauhan, O. (2024). *Planning for Restoration and Rejuvenation of Water Bodies across Southern Ridge of South & Southeast*. New Delhi: ResearchGate.
(Under Review)
- District Administration , South Delhi. (2023). *Report on Wetland & Waterbodies in Districts South (2022-23)*. New Delhi: District Administration , South Delhi.